

ITEM NO.1

COURT NO.5

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6335/2021

(Arising out of impugned final judgment and order dated 22-07-2021 in CRLM No. 11683/2021 passed by the High Court Of Judicature At Patna)

BRIJMANI DEVI

Petitioner(s)

VERSUS

PAPPU KUMAR & ANR.

Respondent(s)

(IA No. 99330/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 99328/2021 - EXEMPTION FROM FILING O.T. IA No. 99332/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(Cr1) No. 7916/2021 (II-A)

(IA No.124335/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.124334/2021-EXEMPTION FROM FILING O.T. and IA No.124333/2021-PERMISSION TO FILE PETITION)

Date : 11-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Smarhar Singh, AOR
Ms. Shweta Kumari, Adv

For Respondent(s) Mr. A. Karthik, AOR

Mr. Yogesh K. Ahirrao, Adv.
Mr. Ajit Pravin Wagh, AOR

Mr. Saket Singh, Adv.
Mrs. Niranjana Singh, AOR

Mr. Manish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 07.12.2021.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master